327 . Matters Under Rule 377

SHRI RAMESHWAR PATIDAR : Farmers are suffering. I would like to say that arrangements should be made to provide more prices to farmers for cotton.

MR. DEPUTY SPEAKER : It has been recorded.

## [English]

SHRI RUPCHAND PAL (Hooghly) : The scientific community of our country is perturbed over the recent Government decision, particularly the scientists belonging to the Department of Bio-technology at the ICMR. They had expressed a grave concern over the recent Government decision allowing a United State multinational company known as Crogene Incorporated to set up a Human Genetic Centre at New Delhi with a Chain of genetic testing centres in major cities of the country. It is feared that they would send the blood samples to their parent organisations with which they are in collaboration. It will be disastrous for our country. for our population. for our racial gene variety and for all these things. The Government should reconsider its decision. The scientific community had already approached the Government in this connection. This is a very serious matter. No blood samples belonging to the Indian population should be allowed to be sent back to the USA for studying of the gene and all these things. This has got serious consequences. I draw the attention of this Government with a demand that there should be a reconsideration and that this organisation should not be allowed to go through this test.

MR. DEPUTY SPEAKER : Now the House stands adjourned for-lunch till forty-five minutes past two of the clock

### 13.44 hrs.

The Lok Sabha then adjourned for Lunch till Forty-Five Minutes past Two of the clock.

14.50 hrs.

The Lok Sabha re-assembled after Lunch at Fifty Minutes past Fourteen of the Clock

(Mr. Deputy Speaker in the chair)

# MATTERS UNDER RULE 377

(i) Need to publish the Report of Inter-Ministerial Committee on concessions to Graduate Engineers (Mining) in First Class Management Examination

# [Translation]

SHRI RAVINDAA KUMAR PANDEY (Giridih) : Sir, no relaxation is being given to the Graduate Mining Engineers for appearing in the first class Management examination conducted by Directorate- General of Mining Security, whereas outside the junior engineers are allowed to take this examination. If junior engineers are selected through this examination, the Graduate Mining Engineers feel uncomfortable in working with them and also the departmental efficiency declines. This system was in force during British Rule when our country lacked high standard Engineering Education institutions Graduate Mining Engineers had boycotted the above examination conducted by D.G.M.S. in 1990 against this system. Therefore, Inter-Ministerial Committee was constituted, which had submitted its report in 1993. But this report has not been published so far.

Therefore, the Government are urged upon to give relaxation to Graduate Mining Engineers in the first class Management examination and the report of the said committee may be published.

# (ii) Need to Restore Ganga-Yamuna Link Express from Mathura

#### [Translation]

CHAUDHARY TEJVIR SINGH (Mathura) : Till some time ago six bogies of Ganga-Yamuna Express were started from Mathura. These six bogies were running from Mathura to Tundla junctions via Agra, Rajamandi and Agra City to join the main Ganga-Yamuna Express at Tundla junction. But at present the historical, religious and industrial city of Mathura has been ignored and the rail facility which was provided from Mathura for Lucknow and Varanasi has been withdrawn. As a result, people of this area are facing many difficulties.

Therefore. Sir, through you, I would like to request the hon. Railway Minister to restore the service of Ganga-Yamuna Link Express for Mathura and to link it at Tundla junction.

# (iii) Need for construction of overbridges between Calicut and Manjeswaram

### [English]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : The northern part of Kerala, i.e. the Malabar region is most neglected in almost all spheres of development including Railways. Discontentment looms large among the people of this part of Kerala. Time and again the urgent necessity of improvements on Railways have been brought to the notice of the authorities. In spite of this no action whatsoever has been taken to improve the Railway services in this sector. The Railway level crossings from Calicut to Manjeswaram are causing immense delay and inconvenience to the public travelling by road. In a short distance of 100 kms. from Calicut to Cannanore there are eight Railway crossings on the National Highway. This is a clear indication of the indifferent attitude taken by the Railways towards the problems of the people of this area. From Cannanore to Manjeswaram also there are many more Railway crossings. With the opening of the Konkan Railway the frequency of trains will now increase and it will be